

29/7/87

Hon. D.S. Mishra - Am.

Hon. G.S. Sharma - Jm

Heard -

Admit - issue notice to
the respondents to file
reply within a month

AM.

Jm

Hon. D.K. Agrawal, J.M.

Sri R.K. Tewari
learned counsel for the
applicant, has made an
application before this Tribunal
stating therein that the ~~previous~~
claim of the applicant has already
been settled out of court and
therefore, the applicant do
not want to press this appli-
cation any more.

The application is
accordingly dismissed as not
not pressed. There will be
no order as to costs.

J.M.

6.7.89
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